## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 122(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY:

Sanjiv Gupta

Vs.

M/s. Getit Infoservices Pvt. Ltd. &ors.

SECTION OF THE COMPANIES ACT: 241/242, 24

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Vipul Granda, & Adv. 7

2. Mr. S.K. Gini, Adv. 7

3. Ms. Shelly Khanna, Adv. 7

4. Mr. Tarun Mehta, Adv. 7

Order

Orders pronounced

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

5<sup>th</sup> September, 2016